

DIVISION BENCH  
COURT - I

S-5

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/399(KB)2021  
IA(I.B.C)/860(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 26<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	CENTRAL BANK OF INDIA VS SAPNA SUREKA
UNDER SECTION	SECTION 95(1)

**Appearance(via video conference/physically)**

Mrs. Noelle Banerjee, Adv. ] For the Personal Guarantor  
Mr. Dipak Dey, Adv.  
Ms. Shw eta Mitra, Adv.  
Mr. Aniket Ojha, Adv.

**ORDER**

1. Ld. Counsel for the personal guarantor present.
2. IA(IBC)/860(KB)2024
  - a. Ld. Counsel appearing for the personal guarantor seeks three days' time to file hard copy of this application with the Registry. Time is allowed.
  - b. Post this matter on **13.05.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**